

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 124

CA 169/18

And

CP 143(ND)2014

RT CP No. 151/Chd/Hry/2017

IN THE MATTER OF:

Anupam Varshney & ors.

...

Petitioner

Versus

**Swastik Metalloy Casting Pvt.
Ltd. & ors.**

...

Respondent

Under Section: 397-398 CA, 1956

Order delivered on 26.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 31.05.2024.

Court Officer

Priyanka
26.04.2024.